

inability to provide the required level of funding, owing to limited budgetary support being made available by the Planning Commission for new line works. However, a slippage has taken place in Jogighopa-Goalpara line which was targetted for completion in March '96 owing to unforeseen geological problems in the bridge foundations of the Jogighopa bridge on the river Brahmaputra. This section is now expected to be completed by March, 97.

मध्य प्रदेश में रेल लाइन का विद्युतीकरण

3314. श्री राघवजी: क्या रेल मंत्री यह बताने की कृपा करेंगे कि:

(क) मध्य प्रदेश में अब तक कितनी रेल लाइन का विद्युतीकरण किया गया है;

(ख) अभी कितनी रेल लाइन का विद्युतीकरण किया जाना शेष है तथा तत्संबंधी स्थान-वार ब्यौरा क्या है;

(ग) प्रत्येक परियोजना के अंतर्गत लंबित पड़ी रेल लाइनों के विद्युतीकरण का कार्य कब तक पूरा होने की संभावना है; और

(घ) इस प्रयोजनार्थ खालू रेल बजट में कितनी धनराशि दी गई है?

रेल मंत्रालय में राज्य मंत्री (श्री सतपाल महाराज): (क) और (ख) मध्य प्रदेश में बड़ी लाइन के रेलपथ के कुल 4532 मार्ग कि०मी० से 2741 मार्ग कि०मी० को 31.3.96 तक विद्युतीकरण कर दिया गया है। फिलहाल, शेष रेलपथ को किसी अनुमोदित कार्य में शामिल नहीं किया गया है।

(ग) और (घ) प्रश्न नहीं उठता।

Central Schemes for Development of Animal Husbandry and Dairying in Karnataka

3315. SHRI JANARDHANA POOJARY: Will the Minister of ANIMAL HUSBANDRY AND DAIRYING be pleased to state:

(a) whether the Central Schemes for the development of animal husbandry and dairying are being implemented in Karnataka, if so, the details thereof,

(b) the amount of money allocated for the purpose during the last two years and

THE MINISTER OF STATE OF THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING IN THE MINISTRY OF AGRICULTURE: (SHRI RAGHUVANSH PRASAD SINGH): (a) and (b) Yes Sir. The details of the schemes and the amount released to Government of Karnataka for the development of animal husbandry and dairying during the last 2 years and the current year till date are indicated in the enclosed statement, (see below).

(c) The targets and achievement of the production of major livestock products viz. milk, egg and wool during the period under reference is given as below

	1994-95		1995-96		1996-97
	Target	Achievement (Prov.)	Target	Achievement (Prov.)	Target
1. Milk Production (000 Metric tonnes)	3110	3003	3260	3087	3362
2. Egg Production (Lakh Nos)	16510	14699	17500	15630	18200
3. Wool Production (000 Kgs.)	4808	4046	5000	4260	5100

Statement

Funds released to the State Government of Karnataka under various Centrally Sponsored Schemes of Animal Husbandry during the last 2 years and the current year till date

(Rs. in lakhs)

S.N	Scheme	Funds released during		
		1994-95	1995-96	1996-97 till date
1.	Assistance to States for Feed and Fodder Development	22.50	94.00	2.00 (sanction being released)
2.	National Project on Rinderpest Eradication	95.00	71.00	—
3.	Assistance to States for control of Livestock diseases of National Importance	118.43	34.00	—
4.	Professional Efficiency Development Programme	12.50	—	—
5.	Integrated Sample survey for Estimation of Production of Major Livestock Products	8.00	2.00	1.00
6.	National Ram/Buck Production Programme	1.00	30.00	—
7.	National Bull Production Programme	—	7.00	—
8.	Integrated Piggery Development Programme.	—	4.50	—

Harassment of Young Brides

3316. SHRI RAMDAS AGARWAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government's attention has been drawn to a recent 32-page judgement of the Supreme Court calling for a nation-wide movement to check the alarming increase in cases relating to harassment, torture, abetted suicide and dowry deaths of young innocent brides, as, reported in the Hindustan Times, dated the 15th July, 1996;

(b) if so, what are the figures till 30th July, 1996 of such deaths (state-wise) in the country and how many cases cleared/ still pending (state-wise); and

(c) what strongest measures Government propose to take against this evil which has continued unabated and, always sent shock waves to civilised society?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI): (a) yes, Sir.

(b) The State/Union Territory-wise figures of dowry deaths reported by the National Crime Records Bureau for the